

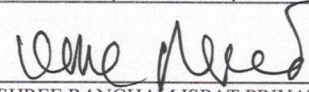
Annexure – 9

Name of the corporate debtor: M/S. SHREE RANGHAN ISPAT PRIVATE LIMITED Date of commencement of CIRP 26-09-2022; List of creditors as on:12-11-2022

List of other creditors (Other than financial creditors and operational creditors)

(Amount in ₹)

Sl. No	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by Security interest	Amount covered by guarantee	Whether related party?					
	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL



FOR M/S. SHREE RANGHAM ISPAT PRIVATE LIMITED .
 KALVAKOLANU MURALI KRISHNA PRASAD, RESOLUTION
 PROFESSIONAL , IBBI/PA-001/IP-P00967/2017-2018/11588 AFA
 VALID UPTO 25-11-2022

Kalvakolanu Murali Krishna Prasad
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 /2017-2018/11588